

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 15th September, 2021

NO. HC.VII-138/2019/4247/A: On the recommendation of the Judicial Academy, Assam, the following Officers in Grade-I of Assam Judicial Service & Mizoram Judicial Service are directed to participate (**through online mode**) in the in-Service training on "**Protection of Women from Domestic Violence Act, 2005**" to be held on **18-09-2021 (Saturday)** from **2:30 P.M. to 4:00 P.M.** as per the Training Schedule attached herewith:

Sl. No.	Name of the Judicial Officer	Designation & place of posting
ASSAM JUDICIAL SERVICE		
1	Sri Bablu Sutradhar	Addl. District & Sessions Judge (FTC) No. 2, Tinsukia
2	Sri Jaspal Singh	Addl. District & Sessions Judge, Dibrugarh
3	Sri Subhrangsu Dhar	Addl. District & Sessions Judge, Goalpara
4	Smt. Munmun B. Sarma	Addl. District & Sessions Judge, Nalbari
5	Sri Subhabrata Dutta	Addl. District & Sessions Judge (FTC), Karimganj
6	Shi Sujit Kumar Ghosh	Addl. District & Sessions Judge (FTC), Biswanath Chariali
7	Smt. Farhana Sultana	Addl. District & Sessions Judge, Kamrup, Amingaon
8	Sri Nityananda Talukdar	Addl. District & Sessions Judge, Barpeta
9	Smt. Rashmita Das	Addl. District & Sessions Judge, (FTC), Lakhimpur
10	Sri Joydev Koch	Addl. District & Sessions Judge, FTC, North Salmara, Bongaigaon
11	Smt. Gitali Rabha	Addl. District & Sessions Judge No. 2, Nagaon.
12	Smt. Tasfia Hussain	Addl. District & Sessions Judge (FTC), Sonitpur
13	Sri Yusuf Azaz	Addl. District and Sessions Judge, Bijni
14	Smt. Nazmee Ayysha Ahmed	Addl. District & Sessions Judge (FTC), Sivasagar
15	Shi Mahmud Hussain Barbhuiya	Addl. Sessions Judge cum Special Judge POCSO, Golaghat
16	Shi Anil Kumar Basfor	Addl. Sessions Judge cum Special Judge POCSO, Morigaon
17	Sri Anurag Jintoo Borah	Addl. District & Sessions Judge (FTC), Cachar, Silchar
18	Sri Debashish Saikia	Addl. District & Sessions Judge (FTC), Barpeta
19	Smt. Audri Bhattacharyya	Addl. Sessions Judge & Special Judge POCSO, Kamrup (Metro)
20	Sri Rajesh Kumar Todi	Addl. Sessions Judge cum Special Judge POCSO, Sivasagar
MIZORAM JUDICIAL SERVICE		
21	Smt. Sylvie Zomuanpuii Ralte	Addl. District and Sessions Judge, Champhai
22	Sri F. Rohlupaia	Addl. District and Sessions Judge, Lunglei

The aforesaid Officers are requested to go through the **General Instructions for In-Service Training through VC** for participation.

By order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL)

Memo No. HC.VII-138/2019/4248-4257/A, Dated 15-09-2021

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Deptt., Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
(He is requested to inform the nominated Officers accordingly).
4. The District & Sessions Judge,
Barpeta / Bongaigaon / Cachar / Chirang / Dibrugarh / Goalpara / Golaghat / Kamrup / Kamrup (M) / Karimganj / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia.
(He/she is requested to inform the nominated Officers accordingly).
5. All nominated Officers.
6. The Administrative Officer (Judicial), Judicial Academy, Assam, with a request to place the Notification before the Hon'ble Director.
7. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification in the website of the Gauhati High Court).
8. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice A.M. Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar (General / Vig. / Admn.), Gauhati High Court, Guwahati.

(The list of Officers hereinabove is not necessarily in order of seniority)

R. A. Tapadar
15.09.21
REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
 2. Officers are to join via the Joining Link which is uploaded in the website of Judicial Academy, Assam.
 3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
 4. Officers are to **keep their video ON**, continuously throughout & till the conclusion of the programme.
 5. All the officers are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **officer may RAISE HAND to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the programme online without any network and connectivity issue.
 6. Officers are to wear **formal attire** (befitting an officer) while attending the programme.
 7. Officers are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Instruction (follow the steps below):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- * NOTE: It is recommended to install **Microsoft Teams** app on computers for better performance.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

Online In-service Training Schedule

Topic	Resource Person	Date & Day	Time	Target Group	LINK
➤ Protection of Women from Domestic Violence Act, 2005.	Hon'ble Mr. Justice Achintya Malla Bujor Barua Judge, Gauhati High Court	18.09.2021 (Saturday)	2.30 p.m. to 3.30 p.m.	Recently promoted Grade – I Officers of Assam Judicial Service and Mizoram Judicial Service	https://bit.ly/3DRKgqX
INTERACTION			3.30 p.m. to 4.00 p.m.		